

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 209 OF 2015 & IA NO. 346 OF 2015

Dated: 15th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. & Ors. Appellant(s)
Vs.
Renew Wind Energy (Rajkot) Pvt. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Anand K Ganesan
Mr. Shubham Arya
Mr. A.K. Dubey

Ms. Sanjna Dua for
Ms. Suparna Srivastava for R-GERC

ORDER

As agreed by learned counsel for the parties, list the matter
on **12.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**